# CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH, ALLAHABAD.

Contempt Petition No. 42 of 2007 In Original Application No. 301 of 2004

Wednesday, this the 18th day of March 2009

Hon'ble Mr. Ashok S. Karamadi, J.M. Hon'ble Mr. S.N. Shukla, A.M.

Smt. Bhanumati W/o Late Sri Raj Bali, Resident of Village Konewara, Post Nahwai, District-Allahabad.

#### Applicant

## By Advocate: Sri A.R. Singh

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### Vs.

- Sri K.C. Zena, General Manager, East Central Railway, Hajipur, Dhanbad, District Bihar.
- 2. Sri Ajay Shukla, Divisional Railway Manager, Dhanbad.
- 3. Sri H.K. Jha, Assistant Engineer, East Central Railway, Chopan, Obra, Sonebhadra.

#### Respondents

## By Advocate: Sri K.P. Singh

#### ORDER

By Ashok S. Karamadi, J.M.

Heard Sri A.R. Singh, learned counsel for the applicant and Sri K.P. Singh, learned counsel for the respondents and perused the pleadings.

2. Learned counsel for the applicant submits that he has not contacted his client and he has no instruction. Learned counsel for the respondents submits that the

respondents have complied with the order and accordingly Supplementary Counter Affidavit is filed alongwith the Order dated 05.09.2008. He further submits that Contempt Petition does not survive further consideration.

3. On perusal of the Order and the pleadings and supplementary counter affidavit filed by the respondents it is revealed that the respondents have complied with the Order passed by this Tribunal in O.A. No. 301 of 2004. Accordingly Contempt Petition is dismissed. Notices issued to the respondents are discharged.

Member (A)

Member (J)

/M.M/